

Coram = HHJ Shri - S.T. 3008

Court No = 02 Sheet 2

20/06/2020

Arguments

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 1750/2013 @ (CC 17/2013)	Santosh Atmaram Salvi Vs Devendra Bhagat & Ors	A. K. Singh /M. S. Singh Sanjay Prabhu
2	Suit No. 1751/2013 @ (CC 20/2013)	Vikrant Vijay Sawant Vs Devendra Bhagat & Ors	A. K. Singh /M. S. Singh Sanjay Prabhu
3	Suit No. 1752/2013 @ (CC 19/2013)	Minakshi Tanaji Jadhav Vs Devendra Bhagat & Ors	A. K. Singh /M. S. Singh Sanjay Prabhu
4	Suit No. 1754/2013 @ (CC 15/2013)	Ramesh Ramujagir Sharma Vs Devendra Bhagat & Ors	A. K. Singh /M. S. Singh Sanjay Prabhu

Framing Issues

5	Suit No. 1204/2018	Abudl Khabbir Gazdhar Vs Abudl Moheed Gazdhar & Anr	R. S. Tripathi
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NM Hearing

6	Suit No. 797/2014	Ashapura Export Pvt Ltd Vs Fizzah Navnitlal Shah	India Law
7	Suit No. 92/2018	Sanjay Shyamnaval Goud Vs Dilip Shyamnaval Gaud & Anr	Shivprasad Pathak
8	Suit No. 3336/2018	Ashwini Ghate Vs M/s Radius Developers	Charles D'mello
9	Suit No. 507/2019	Sayed Mazam Mehboob Shah Vs Sayed Gulam Dastagir Shah	C. B. Yadav